

(b) what was the University-wise provision of the matching grant and what was the university-wise utilisation of that grant?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) and (b) During the Third Five Year Plan, grants totalling Rs. 40.42 crores were released to various universities for development schemes on sharing or 100 per cent basis. The exact information about the sharing grants and their utilisation by the universities is being collected and will be laid on the Table of the Sabha in due course.

SELECTION OF SCIENTISTS IN C.S.I.R.

*429. SHRI YELLA REDDY :

SHRI P. K. KUMARAN :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that a selection of Scientists of categories 'B' and 'C' for the Laboratories/Institutes of the Council of Scientific and Industrial Research was made in July or August, 1967;

(b) if so, the names of the scientists selected together with their qualifications; and

(c) the names of the scientists with their qualifications and experience who were interviewed separately for 'B' and 'C' categories?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir. Selection of Scientists in the categories 'B' and 'C' was made in some of the National Laboratories/Institutes of the C.S.I.R. in the months of July and August, 1967.

(b) and (c) Two statements showing the names of candidates interviewed and selected for the posts of Scientists 'B' and 'C' separately are laid on the Table of the House. [See Appendix LXII, Annexure No. 66.]

LANGUAGE POLICY IN THE COUNTRY

*430. SHRI JAIRAMDAS DAULATRAM : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have by now received the views of the State Governments on the language policy in the country; and

(b) if so, whether Government will place on the Table of the House copies of such memoranda as may have been received from the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) A number of State Governments/Union Territories have sent their comments on the language policy with reference to the recommendations of the M. Ps' Committee which has been sent to them for comments.

(b) A summary of the replies received is attached. [See Appendix LXII, No. 67.]

DENIAL OF RESIDENTIAL PERMITS TO FOREIGN MISSIONARIES

*431. SHRI NIREN GHOSH :

SHRI SUNDAR SINGH BHANDARI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of foreign missionaries working in the eastern parts of India who have been denied extension of residential permits by the Central Government for staying in India, during the last 6 months;

(b) the reasons therefor; and

(c) the nature of their activities in India?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). A statement is placed on the Table of the House.

STATEMENT

Foreign Missionaries working in Eastern parts of India who have been denied extension of residential permits

Name	Nationality	Reasons
(1) Rev. and Mrs. Dana Mason LARSON	American	Prejudicial activities
(2) Rev. and Mrs. J. Warren JOHNSON	American	Prejudicial activities.
(3) Rev. and Mrs. Kenneth William HAGSTRGM	American	Prejudicial activities.